

explore this, and this Commission might deal with this aspect also.

**Shri Damani:** May I know whether any particular industries will be referred to the Bonus Commission, if so their names?

**Shri Nanda:** It is principles and methods which are going to be dealt with by the Commission.

**Shri Muhammed Elias:** Recently, the Wage Board for the sugar industry has given its decision reducing the amount of bonus which the sugar workers were being paid. In view of the appointment of the Bonus Commission, will Government reconsider the decision of the Wage Board so that bonus may be paid to the sugar workers as it used to be?

**Shri Nanda:** I have answered it in reply to another question I have said that all existing agreements and settlements are protected subject to any variations by agreement.

**International Commission of Supervision and Control in Laos**

**Shri Vidya Charan Shukla:**  
**Shri Harish Chandra**

**Mathur:**

**Shri A. M. Tariq:**

**Shri P. G. Deb:**

**Shri Sampath:**

**Shri Shree Narayan Das:**

**Shri Radha Raman:**

**Shri S. A. Mehdi:**

**Shri Kodliyan:**

\*2. **Shri Ajit Singh Sarhadi:**

**Shri Naldurgkar:**

**Shri D. C. Sharma:**

**Shri Rameshwar Tantia:**

**Shri S. M. Banerjee:**

**Shri Raghunath Singh:**

**Dr. Ram Subhag Singh:**

**Shri Hem Barua:**

**Shri Bibhuti Mishra:**

**Shri P. C. Borooah:**

**Shri Ram Garib:**

**Shri Kalika Singh:**

Will the Prime Minister be pleased to state how far the efforts of the

Government of India to activate the International Commission of Supervision and Control in Laos have succeeded?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):** The matter is still under the consideration of the two Co-Chairmen of the Geneva Conference.

**Shri Vidya Charan Shukla:** In reply to a question during the last session it was said the Government of India was dealing with the Government of Prince Souvanna Phouma. May I know if the same Government is being dealt with now, or are we dealing with the Government ruling in Vientiane?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** I think there is no Government of Prince Souvanna Phouma functioning now. We have no considerable dealings with any Government. There is some kind of authority functioning in Vientiane, and for practical purposes one has to deal in minor matters with them.

**Shri Vidya Charan Shukla:** Have we received any replies to our communications from the Government of the U.S.S.R. and the U.S.A. regarding the reactivation of the Commission in Laos?

**Shri Jawaharlal Nehru:** We have not had any recent communication on this subject, but previously there had been correspondence with both those Governments. We have been waiting now for some weeks for any decision that they might take.

**Shri Harish Chandra Mathur:** Is it not a fact that the Canadian Government have expressed their willingness now for the reactivation, as also the present Laotian Government? Then, what are the difficulties? Is it not a fact that all are agreed on the reactivation of this Commission?

**Shri Jawaharlal Nehru:** I do not think it is quite clear to us that all are agreed. If all are agreed, there

would be no difficulty. Vague statements to this effect appear sometimes in newspapers, but even when there is some kind of half agreement, it is conditioned by factors which others do not agree to.

**Dr. Ram Subhag Singh:** Certain big Powers have sent war weapons' and ammunitions to persons of their choice in Laos. May I know whether the desirability of not sending war weapons and ammunitions to those persons has been pointed out to these big Powers?

**Shri Jawaharlal Nehru:** There is no doubt that war material has been supplied and continues to be supplied. The hon. Member asked: have they not been told not to do so? Where big Powers are concerned, their capacity for hearing of gentle voices is limited.

**Shri Hem Barua:** May I know whether any counter-proposal in the nature of a summit conference to decide this issue is being made by any country; if so, what is the reaction of our Government?

**Shri Jawaharlal Nehru:** I do not know what the hon. Member means by a "summit conference". That expression is used in another context usually, but the Cambodian Government proposed a conference of the Geneva type, which five years ago came after the Dien Bien Phu incident, with the inclusion of a few other countries they suggested. Our answer to that was that we had no objection to it. In fact, we are quite agreeable to it, but in the nature of things, such a conference will take considerable time for the agreement of the many countries concerned, then preparation for it and all that. As the situation was rather urgent, we thought we should anyhow reactivate this international commission, and then we might have the conference as soon as possible.

**Shri Radha Raman:** May I know, whether, in view of the fight that is

going on in Laos, our Government proposes to take any fresh step in order to help the early reactivation of the Commission?

**Shri Jawaharlal Nehru:** I do not understand the hon. Member's question. That is just what I am dealing with in my answers. What steps do hon. Members expect us to take except to propose them to the people concerned?

**Shri Shree Narayan Das:** While other Powers have given an indication that they are agreeable, why have the USSR Government not expressed their decision in this regard?

**Shri Jawaharlal Nehru:** It is not correct that other Powers are agreeable. I have said their agreement is always conditioned. Although we have not heard on this particular subject from the Soviet Government in regard to the Commission, they have expressed their approval of the Cambodian proposal to hold a conference.

**Shri Kalika Singh:** May I know whether the Government in Laos have agreed to receive the international commission if appointed?

**Shri Jawaharlal Nehru:** I have sought to explain that all these people make vague remarks with so many conditions attached that it cannot be considered an acceptance; it may sometimes be a rejection but not an acceptance when there are so many conditions attached.

**Shri P. C. Borooah:** What is our attitude towards the Boun Oum Government? Is there any difficulty in acknowledging them as the *de facto* government there?

**Shri Jawaharlal Nehru:** I have just replied to that—Hon. Member do not follow my replies—that we do not recognise the Boun Oum Government, but in regard to local matters our representatives there have to deal with the authorities there.

**Shri Kodiyam:** Pending agreement of the concerned parties to reactivate the International Commission for Supervision in Laos, may I know whether there is any interim proposal to send neutral observers to that country?

**Shri Jawaharlal Nehru:** There are many proposals.

**Shri Joachim Alva:** There has been a reappraisal of the situation in Washington since President Kennedy has been installed in office. He has also had the benefit of consulting his own Ambassador last week. May I know whether there has been any change from the time the critical situation in Laos started in the U.S. attitude in regard to the setting up of the International Commission?

**Shri Jawaharlal Nehru:** I believe it is true that the new administration in the United States has been considering these various important problems and have been evolving what might be called new policies, but it is not clear to me yet what the new policy in regard to Laos is.

सहो पाउरुज का चेरमिन हे ओर बरुताने  
दल्लेसुसु हे लुसु के सुमले  
मेन असे केसे कुओरु केन केन हे  
[हेरु असे चेरमेन-]

**श्री जवाहरलाल नेहरू :** सवाल में समझ नहीं पाया है। अगर जरा और मुक्तसिर कहें तो ज्यादा समझ में आये शायद।

**Mr. Speaker:** Next Question. Now, Question No. 3.

**Shri S. M. Banerjee:** May I request that Question No. 12 may also be taken up along with this?

**Shrimati Mafta Ahmed:** May I submit that Question No. 22 may also be taken up along with this question?

**Shri Harish Chandra Mathur:** The three questions are very different from each other. If they are clubbed together, it would become difficult to ask supplementary questions.

**Mr. Speaker:** Let the hon. Minister reply to Question No. 3. Then, let us see.

#### Naga People's Convention

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Shri Harish Chandra Mathur:  
Shrimati Ila Palchoudhuri:  
Shri S. A. Mehdi:  
Shri Ram Krishan Gupta:  
Shri Vidya Charan Shukla:  
Shri Shree Narayan Das:  
Shri Radha Raman:  
Shrimati Mafta Ahmed:  
Shri Prakash Vir Shastri:  
Shri S. M. Banerjee:  
Shri Pangarkar:  
Shri D. C. Sharma:  
Shri Hem Barua:  
Shri Ajit Singh Sarhadi:  
Shri Bibhuti Mishra:  
Shri Pahadia:  
Sardar Iqbal Singh:

Will the Prime Minister be pleased to state:

(a) what progress has been made in implementing the agreement with Naga People's Convention;

**श्री स० सु० तारिक:** क्या यह दुरुस्त है कि लाओस को एक ऐसा इताका करार दिया गया है कि अगर लाओस में किर्मा किरम का फिमाद बरपा हो तो मीटो पावर्म उममें सुदालनत करेगो और अगर यह दुरुस्त है तो मैं जानना चाहता हूँ कि दुरुस्त बरतानिया जो मीटो पावर्म का चेरमेन है और बरतानिया दिलचस्पी रखता है लाओस के मामले में, उसे कैसे गबारा किया गया है एन ऐ चेरमेन ?

[कहा ये दरुस्त हे के लुसु कु अिक]  
असा मल्ले लरार देन केन हे के अर लुसु  
मेन कुसी कुसु का सुसद बरुपे हो तु  
सहो पाउरुज अस मेन मदाखलत करुकेन  
ओर अरु ये दरुस्त हे तु मेन जानु  
केन हेन के कुकुमेसु बरुताने कु